

C. A. T. Bench, JAIPUR

Date of Order

MA 40/94, C.F. 57/93 Orders in A.S. 15/92

8.3.94

None present for the applicant
Mr. V.S. Guryar - Counsel for the respondents

M.A. No. 40/94 as well as
C.F. No. 57/93, be listed before
the aforesaid Bench for
direction on 14-4-94.

REGISTRAR
Industrial Administrative Tribunal
Jaipur R. O. JAIPUR

15-4-94

MA. 40/94
Mr. M.L. Vyas - Counsel
~~for the applicant~~
Mr. V.S. Guryar - Counsel for the respondents

The Counsel for the respondents have
filed an MA 40/94 for taking on record
the receipt of payment of Rs 38,557/-
and Rs 2,941/- made to the applicant
on 23-12-93. MA for taking these receipts
on record is allowed. mri stands disposed
of accordingly.

Gopal Krishna
Member (Judicial)

(B. B. Mahajan)
Member (Adm.)

C.F. 57/94

~~Mr. M.L. Vyas~~ - Counsel for the applicant
Mr. V.S. Guryar - Counsel for the respondents

The Counsel for the applicant states
the amount of Rs 38,557/- and Rs 2,941/-
represented the payment of back wages ~~for the~~
~~period 18-3-93 to 18-3-94~~. Has been paid in
accordance with the order of the
Tribunal dated 18-3-93. The C.F. is
dismissed accordingly & mri are
discharged.

Gopal Krishna
Member (Judicial)

(B. B. Mahajan)
Member (Adm.)

Recd
29/4/94
MRS. S. S. S.